



**HIGH COURT OF TRIPURA  
AGARTALA**

**F.No.40(1)-HCT/Judl./Roster/2018/11354 - 60 Dated, Agartala, the 19<sup>th</sup> Dec. 2018**

**NOTIFICATION**

**CONSOLIDATED LIST OF THE CASES (DIVISION BENCH MATTERS)  
UPTO THE YEAR 2014**

**DIVISION BENCH LIST - I**

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|----|----------------|---|--|--|
| 1) | WP(C)/321/2005 | BIPLAB PAULAND6 ORS<br>Vs<br>STATE OF TRIPURA AND<br>11 ORS             | Mr S DEB<br>Mr B DEBNATH<br>Mr S DATTA<br>Mr S CHOUDHURI | GA<br>Mr A K BHOWMIK<br>Mr S GHOSH<br>Mr S R DEY<br>Mr S LODH<br>Mr RAJU DATTA<br>Ms A BANIK<br>Ms S CHAKRABORTY<br>MR Dipak Kr.<br>BISWAS |
| 2) | WP(C)/109/2011 | PANKAJ<br>CHAKRABORTYAND3<br>ORS<br>Vs<br>STATE OF TRIPURA AND<br>2 ORS | Mr S DEB<br>Mr S DATTA                                   | ADV. GENERAL<br>GA<br>Mr A K BHOWMIK<br>Mr PARAMARTHA<br>DATTA<br>MRS AS LODH<br>Mr RATAN DATTA<br>Mr R K DAS<br>MR SC DAS<br>Ms R GUHA    |

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|----|----------------|---|--|---|
| 3) | WP(C)/189/2011 | JAYANTA<br>CHAKRABORTYAND2<br>ORS<br>Vs<br>STATE OF TRIPURA AND<br>10 ORS                                       | MR K N<br>BHATTACHARJEE<br>Mr S ACHARJEE<br>MR KOHINOOR N<br>BHATTACHARYYA<br>Mr B B DAS | ADV. GENERAL<br>GA<br>Mr A K BHOWMIK<br>Mr PARAMARTHA<br>DATTA<br>Mr P CHAKRABORTY<br>MRS AS LODH<br>Mr RATAN DATTA<br>Mr R K DAS<br>MR SC DAS<br>Ms R GUHA<br>Ms D DAS<br>Mr S<br>BHATTACHARJEE<br>Mr S M<br>CHAKRABORTY |
| 4) | WA/83/2012     | AGARTALA MUNICIPAL<br>COUNCIL AND ANOTHER<br>Vs<br>MS. ROSE VALLEY REAL<br>ESTATE AND CONST.<br>LTD. AND 2 ORS. | MR TD MAJUMDER<br>Mr K K PAL   | GA<br>Mr SOMIK DEB  |
| 5) | WA/92/2012     | REGIONAL PROVIDENT<br>FUND COMM. AND<br>ANOTHER<br>Vs<br>MS. FORTUNA AGRO<br>PLANTATIONS LTD. AND<br>ANR        | Mr S DATTA<br>Mrs A DEBNATH<br>Mrs A DEBNATH   | Mr S S DEBNATH<br>Mr D.K.BISWAS   |
| 6) | WA/111/2012    | STATE OF TRIPURA<br>Vs<br>MS ROSE VALLEY REAL<br>ESTATE AND<br>CONSTRUCTION LTD.                                | GA   | Mr SOMIK DEB  |
| 7) | WP(C)/124/2012 | GENERAL OFFICERS<br>AND EMPLOYEES<br>WELFARE SOCIETY AND<br>2 ORS.<br>Vs<br>STATE OF TRIPURA AND<br>5 ORS.      | Mr SOMIK DEB<br>Mr A PAL<br>Mr ARIJIT<br>BHAUMIK   | ADV. GENERAL<br>GA<br>MR SC DAS<br>Ms R GUHA<br>Mr A.K.BHOWMIK<br>Mr R DUTTA  |
| 8) | RFA/4/2013     | SHYAMAL<br>BHATTACHARJEE<br>Vs<br>STATE OF TRIPURA  | MR K N<br>BHATTACHARJEE<br>MR KOHINOOR N<br>BHATTACHARYYA<br>MS S<br>CHAKRABORTY         | Mr S DEB<br>MR D K BISWAS<br>Mr B DATTA   |

9)	RFA/7/2013	KRISHNA KANTA PAUL Vs NANDA DULAL PAUL AND 7 ORS.	Mr A C BHOWMIK MR DC ROY Mr A BASAK Mr S BHATTACHARJEE MR D SARKAR MR A BHOWMIK Mr M DEB	Mr G S BHATTACHARJEE Mr S S DEBNATH MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH
<b>With</b>	RFA/11/2014	KRISHNA KANTA PAUL <b>VS.</b> NANDA DULAL PAUL AND ORS	MR A C BHOWMIK MR DC ROY MR A BASAK MR ARIJIT BHOWMIK MR S BHATTACHARJEE MR D SARKAR MR M DEB	MR G S BHATTACHARJEE MR S S DEBNATH MR P ROY BARMAN MR KAWSIK NATH MR SAMARJIT BHATTACHARJEE
10)	W.P.(CrI.)/3/2014	SMT. DIPTI DAS MAJUMDER AND ANR Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN Ms M CHOWDHURY MR SAMARJIT BHATTACHARJEE Mr RAJU DATTA Ms A BANIK MR KAWSIK NATH	ASST SG GA PP Mr A GHOSH MR TD MAJUMDER Mr A R BARMAN Mr R C DEBNATH MR. K C MISHRA
11)	Mat.App./9/2014	KAJOL MODAK Vs JABA MODAK	Mr S CHAKRABORTY MR SAMAR DAS	
12)	Mat.App./13/2014	SRI SUBAL MANDAL Vs AJANTA DEY (MANDAL)	Mrs S DEB (GUPTA)	Mr A ACHARJEE MS R PURKAYASTHA Mr R DUTTA
13)	CrI.A(J)/19/2014	GOUTAM JOY REANG Vs THE STATE OF TRIPURA	Mr J P SAHA MR S.C. MAJUMDER	PP
14)	CrI.A(J)/27/2014	PRANAB BHOWMIK AND 2 ORS Vs THE STATE OF TRIPURA	Mr RAJU DATTA	PP
15)	CrI.A./27/2014	NRIPENDRA DEBNATH Vs THE STATE OF TRIPURA AND ORS	Mr D C NATH MR ARIJIT BHOWMIK Ms S CHAKRABORTY	PP Mr J BHATTACHARJEE Mr S GHOSH
16)	CrI.A(J)/30/2014	SMT. SONAI DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA Ms P GHATAK	PP

17)	WA/46/2014	THE STATE OF TRIPURA AND 4 ORS Vs AJIT CHAKRABORTY AND 29 ORS	ADV. GENERAL Mr J MAJUMDER MR JAYANTA MAJUMDER	MR S BHATTACHARJEE Mr SOMIK DEB Mr D P GHOSH
<b>With</b>	WP(C)/316/2012	SOURAV REANG AND 8 ORS. <b>VS.</b> STATE OF TRIPURA AND 2 ORS.	MR S M CHAKRABORTY MS PUSHPITA CHAKRABORTY MS D DAS MR S BHATTACHARJEE MS P SEN	MR P CHAKRABORTY MS AS LODH ADDL. G A
	WP(C)/291/2014	PRABIR KR. MALLIK AND 18 ORS <b>VS.</b> THE STATE OF TRIPURA AND 3 ORS	MR S M CHAKRABORTY MR S BHATTACHARJEE MS P SEN MR B S BHOWMIK B CHAKRABORTY	GA MR S CHAKRABORTY MR J MAJUMDER
18)	WA/57/2014	THE STATE OF TRIPURA AND 3 ORS Vs BIPLAB DEBGUPTA AND 5 ORS	ADV. GENERAL Mr B BANERJEE MR B BANERJI	Mr B DAS Mr B DATTA MR D C SAHA
19)	WA/70/2014	THE MANAGING COMMITTEE OF NEW HINDI SECONDARY SCHOOL Vs THE STATE OF TRIPURA AND ANR	Ms M CHOWDHURY Mr RAJU DATTA Ms A BANIK	GA ADDL. G A
20)	WA/74/2014	BHANU LODH Vs TRIPURA JUTE MILLS LTD AND ORS	MR D K BISWAS Mr G K NAMA	Mr C S SINHA Mr B DATTA
21)	WP(C)/233/2014	SANKAR MODAK Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR SC DAS S DATTA	ASST SG GA MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY
22)	WP(C)/234/2014	JAGADISH CH. DEB Vs THE STATE OF TRIPURA AND ORS	Mr C S SINHA MR D C SAHA S DATTA	ASST SG GA Mr PARAMARTHA DATTA MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY

23)	WP(C)/235/2014	GOPAL CH. SAHA Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR SC DAS S DATTA	ASST SG MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY
24)	WP(C)/236/2014	JHUNU MAJUMDER Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR SC DAS Mr S DATTA S DATTA	MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY Mr H DEB
25)	WP(C)/246/2014	JIBAN DATTA Vs THE STATE OF TRIPURA AND ORS	Mr S DEB MR SC DAS S DATTA	ASST SG Mr P K PAL MR BIDYUT MAJUMDER Mr S CHAKRABORTY MS A CHAKRABORTY
26)	WP(C)/357/2014	MS AGARTALA RUBBER INDUSTRY Vs SECRETARY FINANCE DEPTT. GOVT. OF TRIPURA AND ORS	Mr RATAN DATTA MS R PURKAYASTHA R PURKAYASTHA	GA ADDL. G A Mr A L SAHA Mr K NANDI
27)	WP(C)/518/2014	KALYAN DEBNATH Vs THE STATE OF TRIPURA AND ORS	Mr A GAN CHAUDHURY G S BHATTACHARJEE	GA

By order,



( A. Debbarma )  
Registrar (Judicial)

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Secretary, Tripura Bar Association, Agartala; and
6. All concerned.

Registrar (Judicial)

